

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 82 OF 2017**

**Dated : 1<sup>st</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Faridabad Industries Association**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Vishal Sharma

Counsel for the Respondent(s) :

Mr. Nishant Ahlawat for R-1

Mr. Shubham Raheja

Ms. Shruti Awasthi

Mr. Manuj Kaushik for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **17.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Js/kt*